

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1917-JK (LD) of 2024

DATED:- 19 - 02 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 19.02.2024

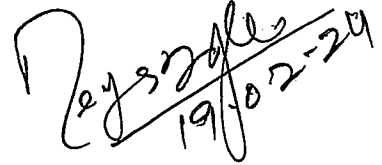
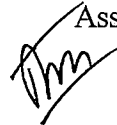
No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.1917-JK(LD) of 2024 dated 19.02.2024

S. No.	Title of the case	OIC
1	WPC No. 901/2022 titled yashpaul Choudhary VS UT of J&K and Ors	Mrs Albeena Malik JKPS DySP SDPO GRP Jammu
2	Shabir Ahmed Sohail Versus U.T of J&K & Others in OA No. 1462/2023.	Mr. Nasir Ahmad Shah, Dy. S.P (S) Personnel, PHQ
3	Mukesh Kumar Versus U.T of J&K & others in OA No. 1294/2021.	
4	FIR No. 391/2016 U/s 8/15(b) NDPS Act of PS Udhampur titled State Vs Anil Singh	Sh.Gurmeet Singh, DYSP Headquarter, Udhampur (Supervisory Officer)
5	Mohammad Shafiq V/s State of J&K & ors. in MACT claim Reg. No. 222/2019 Damin Bai and Ors V/s Ranjodh Singh and Ors	Mr. Mahesh Sharma, Dy. S.P (EXJ955658)
6	CCP(S) No. 51612023 in OWP No. 561/2023 titled Amanullah Khan V/s Sheikh Faisal Qayoom & Ors	Sh. Shafiq Ahmad- DySP Estates Security Kashmir

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Neys